

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/123/2016

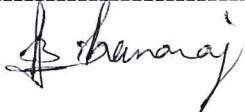
NAME OF THE PETITIONER(S) : V. Janardhanan & 2 others

NAME OF THE RESPONDENT(S) : Signals and Systems (India) Private Limited & 6 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	B. Dhananjay -	in for pt -	
2)	Archenna Thriyambalak Kannan	Respondents	

ORDER

Counsel for both the parties are present and prayed time for arguments. At request, time is enlarged. Put up on 7.8.2017 at 10.30 A.M., for arguments.


(S. VIJAYARAGHAVAN)
Member (Technical)


(Ch. Md. Sharief Tariq)
Member (Judicial)